

PATNA HIGH COURT, PATNA

TENDER NOTICE- 01/ 2020 A. D. (Establishment)

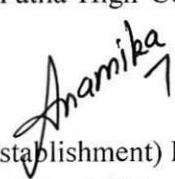
Sealed quotations are invited from the reputed firms/ authorized dealers/ service providers for taking AMC (Annual Maintenance Contract) of twenty five (25) Photocopier Machines i.e. twenty three (23) Canon Photocopier Machines, one (01) Ricoh Photocopier Machine and one (01) Konica Minolta Photocopier Machine, of this Court. Detailed list is given below:

Sl. No.	Photocopier Machines Model Number	Quantity
1.	Canon IR 2530	4
2.	Canon IR 3530	8
3.	Canon IR 4245	2
4.	Canon IR 4545	3
5.	Canon IR 2002N	1
6.	Canon IR 2004N	5
7.	Ricoh MP 2000Le	1
8.	Konica Minolta Bizhub 454e	1

Terms and conditions-

1. The rate quoted in the tender should be inclusive of GST and service charge.
2. The detailed list of spare/ parts of Photocopier Machines (which will be covered in AMC) should be mentioned.
3. Service providers have to use only genuine/ original spare parts at maintenance work.
4. The service providers have to be ready for maintenance of aforesaid equipments as and when they are asked for.
5. GST number, PAN, AADHAR, email and a registered mobile number should be clearly stated in the quotation.
6. No advance payment shall be made and payment will be made through bank (CFMS mode), instead of cash, after submission of bill in duplicate.
7. The Court reserves the right to accept or reject any or all quotations.
8. The service providers have to be ready for maintenance of aforesaid equipments as and when they are asked for.

Each page of bid should be duly signed and stamped by the suppliers. The bid, complete in all respect, should be submitted in the Chambers' of undersigned within three (03) weeks from the date of publication of this tender notice on official website of Patna High Court, Patna.


Registrar (Establishment) I/c
Patna High Court, Patna